

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3703

ANSWERED ON:05.08.2014

PROMOTION OF SPORTS

Gandhi Dr. Dharam Vira;Shinde Dr. Shrikant Eknath;Simha Shri Prathap

Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is giving adequate attention to other sports besides cricket in the country;
- (b) if so, the details thereof including creation of modern sports infrastructure and quality coaching facilities for the sportspersons;
- (c) the names of sports disciplines recognised by the Indian Olympic Association in the country;
- (d) the details of incentives given by the Government to the sportspersons in various sports including Football, Hockey, Badminton, Lawn Tennis and Cricket;
- (e) the details of job opportunities created/provided to ex-sportspersons to encourage the youth to take up a career in sports; and
- (f) whether the Government has any proposal to establish sports schools in every district in the country and if so, the details and the present status thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR SKILL DEVELOPMENT, ENTERPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (d): Madam, the Government is paying attention for promotion and development of other sports only as the Board of Control for Cricket in India (BCCI) is not recognized by the Ministry of Youth Affairs & Sports as National Sports Federation (NSF) and as such the Ministry does not provide any financial assistance to BCCI.

The Ministry provides financial support to the recognized NSFs under its Scheme 'Scheme of Assistance to National Sports Federations'. Under the Scheme, the Government supplements the efforts of the NSFs by providing financial assistance to the NSFs for procurement of equipment and consumables, holding national/ international sports events in India, participation of sportspersons/teams in international sports events abroad and training/coaching of national level sportspersons/teams through Indian and foreign coaches as per the agreed Long Term Development Plans (LTDPs) with the NSFs. Further, Sports Authority of India (SAI), an autonomous body under the Ministry of Youth Affairs & Sports entrusted with talent identification and nurturing of identified children, young identifies children in various sports disciplines in the following age groups for nurturing and providing scientific training for achieving excellence in sports:

- | S. | Name of | Age Group |
|-----|---------------|-------------|
| No. | Schemes | |
| | of SAI | |
| 1. | National | 8-14 Years |
| | Sports | |
| | Talent | |
| | Competition | |
| | (NSTC) | |
| 2. | Army Boys | 8-16 Years |
| | Sports | |
| | Companies | |
| | (ABSC) | |
| 3. | SAI Training | 14-21 Years |
| | Centres (STC) | |
| 4. | Special Area | 12-18 Years |
| | Games (SAG) | |
| 5. | Centres of | 12-25 Years |
| | Excellence | |
| | (COE) | |

As regards creation of sports infrastructure, since, sports is a State subject, it is the responsibility of States to develop sports infrastructure including modern sports infrastructure. However, the Ministry supplements the efforts of the States under the Rajiv Gandhi Khel Abhiyan (RGKA) launched in February, 2014 in place of erstwhile Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) and

Urban Sports Infrastructure Scheme (USIS). Under RGKA Scheme, integrated sports complexes will be constructed in every rural block panchayat of the country. Each Sports complex will cost Rs. 1.75 crore and have 11 outdoor and 5 indoor games will flexibility to choose 3 local games within the limit of 16 games. The Outdoor disciplines are Athletics, Archery, Badminton, Basketball, Football, Handball, Hockey, Kabaddi, Kho-Kho, Tennis and Volley ball. The Indoor disciplines are Boxing, Wrestling, Table Tennis, Weightlifting and also provisions of a Multi-gym.

Under USIS, the Ministry provides assistance to the States for laying of synthetic hockey field/athletic track and for construction of multipurpose halls. Under the Scheme, State Governments, local civic bodies, schools universities and sports control boards are eligible for assistance.

As per the information given on the website of the Indian Olympic Association, the following sports disciplines Archery, Athletics, Basketball, Badminton, Billiards & Snooker, Bowling, Boxing, Cycling, Equestrian, Fencing, Gymnastics, Golf, Handball, Hockey, Ice-hockey, Ice-skating, Judo, Kabaddi, Kayaking & Canoeing, Kho-Kho, Luge, Modern Pentathlon, Netball, Rowing, Rugby, Shooting, Squash, Swimming, Table-Tennis, Taekwondo, Tennis, Triathlon, Volleyball, Weightlifting, Winter Games, Wrestling, Wushu, Yachting, are recognized by the Indian Olympic Association in the country.

The Ministry provides incentives in the form of Special Cash Awards to medal winners in international sports events and Pension to meritorious sportspersons. Under the scheme 'Scheme of Special Awards to medal winners in international sports events and their coaches', cash Awards to the medal-winners in international sports events such as Olympic Games, Asian Games, Commonwealth Games, World Championships, Asian Championships and Commonwealth Championships (both for men and women) are given as under in terms of the provisions of the Scheme:

Name of event	Gold Medal/ First Position	Silver Medal/ Second Position	Bronze Medal/ Third Position
(a) Seniors			
(i) Olympics Games	Rs.50 lakhs	Rs.30 lakhs	Rs.20 lakhs
(ii) Asian Games/ Commonwealth Games	Rs.20 lakhs	Rs. 10 lakhs	Rs.6 lakhs
(iii) World Championships in the disciplines of Olympic Games, Asian Games and Commonwealth Games	Rs.10 lakhs	Rs.5 lakhs	Rs.3 lakhs
(iv) Asian Championships/ Commonwealth Championships	Rs.3 lakhs	Rs.2 lakhs	Rs.1 lakhs

(b) World Championships (Juniors & Sub-Juniors)

Name of event	Gold Medal/ First Position	Silver Medal/ Second Position	Bronze Medal/ Third Position
(i) Juniors	Rs. 2lakhs	Rs. 1.5 lakhs	Rs. 1 lakh
(ii) Sub-Juniors	Rs. 1 lakh	Rs. 80,000	Rs. 60,000

(c) Asian and Commonwealth Championships (Juniors & Sub Juniors)

(i) Juniors	Rs. 1 lakhs	Rs. 80,000	Rs. 60,000
(ii) Sub-Juniors	Rs. 50,000	Rs. 40,000	Rs. 30,000

Under the "Scheme of Pension to Meritorious Sportspersons" under which medal winners in Olympic Games, Commonwealth Games, Asian Games and World Cups/World Championships (in Olympic and Asian Games disciplines) and Para-Olympic Games, after they attain the age of 30 years or retire from active sports, whichever is later, are eligible for monthly pension at following rates:

S. Category of Rate of No. meritorious sportspersons (Rs./per month) Pension

- 1 Medalists at 10000
the Olympic
Games
- 2 Gold medalists 8000
at the World
Cup/World
Championships
in Olympic
and Asian
Games
disciplines
- 3 Silver and 7000
Bronze
medalists
at the World
Cup/World
Championships
in Olympic and
Asian Games
disciplines
- 4 Gold medalists 7000
of the Asian/
Commonwealth
Games
- 5 Silver and 6000
Bronze
medalists of
the Asian/
Commonwealth
Games
- 6 Gold Medalists 5000
of Para-Olympic
Games
- 7 Silver 4000
medalists
of Para-Olympic
Games
- 8 Bronze 3000
Medalists
of Para-Olympic
Games

(e) Central Government provides reservation for meritorious sportspersons in Group 'C' and erstwhile Group 'D' posts upto 5% of direct recruit vacancies in Central Government offices.

(f) This Ministry is formulating a scheme namely National Sports Talent Search Scheme (NSTSS) under which it is proposed to put in place a robust system for identification and further nurture young sports talent in the country. However this is in conceptual stage only and therefore no details can be given in this regard at this stage.